

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 229

(IB)-667(ND)2019

**IA/5529/2020, IA/4242/2020, IA/4931/2020 IA/5111/2020 &
IA/4451/2020, IA978/2021, IA/1670/2021, IA/1800/2021**

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

M/s. Red Topaz Real Estate Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 06.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Advocate Manish Paliwal, Advocate Vikas Kumar, For the Respondent, Mr. Ashish Agagrwal. Adv. for BDR Builders & Developers Pvt. Ltd, Adv. Rabiya Thakur, For HDFC Bank/ Applicant, Mr. Kinshuk Chatterjee, Mr. Kushal Bansal, Mr. Shubham S. Saxena & Ms. Srishti Gupta for Applicant, Mr. Rakesh Kumar, Ms. Preeti Kashyap and Ankit Sharma Advocates for the RP., Advocate Manish Paliwal, Advocate Vikas Kumar, For the Respondent, Adv. Sinha Shrey Nikhilesh, Adv Nayan Dubey in IA 1670/2019

ORDER

Renotify this case on 09.08.2021



**(T.S. SINGH)
COURT OFFICER**